

## CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCHCIRCUIT BENCH AT RANCHI  
REGN.NO.:OA/051/00343/2018Date of Order:- 08.08.2018C O R A M

HON'BLE MR. K.N.SHRIVASTAVA, MEMBER (ADMN.)  
HON'BLE MR. JAYESH V.BHAIRAVIA, MEMBER (JUDL.)

.....  
Akbar Hussain, S/o Md. Shalim, R/o Ranchi Road, PO-Marar, PS & District-Ramgarh-825 101.

.....Applicant.

By Advocate:- N o n e

Vs.

1. The Union of India , Ministry of Corporate Affairs through its Secretary, having office at 'A' Wing, Shastri Bhawan, PO-New Delhi, PS-Parliament Street, New Delhi, District-New Delhi-110001.
2. Secretary, Ministry of Steel, having its office at Udyog Bhawan, PO-New Delhi, PS-Parliament Street, New Delhi, District-New Delhi-110 001.
3. Steel Authority of India Limited (SAIL) through its Chairman, having Corporate Office at Ispat Bhawan, Lodhi Road, New Delhi, PO-Lodhi Colony, PS-Lodhi Colony, District-New Delhi-110 001.
4. Executive Director, SAIL Refractory Unit, Head Office, Civic Centre, Sector-IV, Indra Gandhi Marg, Bokaro Steel City-827 001.

.....Respondents.

By Advocate:- Mr. Prabhat Kumar, Standing Counsel.

O R D E R (ORAL)

K.N.Shrivastava, Member (Admn.) :- None for the applicant. It is noticed that even on the earlier date of listing i.e. on 12.07.2018, there was none present for the applicant. Shri Prabhat Kumar, learned Standing Counsel for the respondents is present.

In view of above, we are of the opinion that the applicant has lost interest in prosecuting this case.

Accordingly, this OA is dismissed in default for not prosecuting the case by the applicant.

Sd/-  
(Jayesh V.Bhairavia)  
Member (Judl.)

Sd/-  
(K.N.Shrivastava)  
Member (Admn.)

Skj.